

Demands for Grants, 1984-85 in respect of Ministry of Defence Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand		Amount of Demand	
		for Grant on account voted by the House on 14th March, 1984	Capital	for Grant voted by the House	Capital
1	2	3	4	5	6
		Revenue Rs.	Rs.	Revenue Rs.	Rs.
MINISTRY OF DEFENCE					
18.	Ministry of Defence	69,14,31,000	26,18,50,00	345,71,52,000	130,92,49,000
19.	Defence Services—Army	648,68,25,000	—	3243,41,22,000	—
20.	Defence Services—Navy	83,94,82,000	—	419,44,08,000	—
21.	Defence Services— Air Force	237,80,84,000	—	1189,04,17,000	—
22.	Defence Services— Pensions	93,97,33,000	—	469,86,67,000	—
23.	Capital Outlay on Defence Services	—	119,92,83,000	—	599,64,17,000

15.58 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Seventy First Report)

MR. DEPUTY SPEAKER : Now, we go to the next item of the Business Order, Shri Chitta Basu to move.

SHRI CHITTA BASU (Barasat) : Sir, I beg to move :

“That this House do agree with the Seventy-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st March, 1984.

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Seventy-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st March, 1984.”

The motion was adopted

MR. DEPUTY SPEAKER : Now, we take up Private Members Legislative Business. Shri Ram Lal Rahi—absent, Then, Shri K. Lakkappa.

15.59 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 130)

SHRI K. LAKKAPA (Tumkur) : I beg to move :

* Published in Gazette of India Extraordinary, Part II, Section 2 dated 23.3.1984.